

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA. No. 135(ND)/2017

IN THE MATTER OF:

Bani Arora	APPLICANT / PETITIONER
Vs.		
M/s Prem Dynit Pvt. Ltd. & Ors.	RESPONDENT

SECTION:

Under Section 241-242

Order delivered on 03.08.2017

Coram:

CHIEF JUSTICE M. M. KUMAR
Hon'ble President

DEEPA KRISHAN
Hon'ble Member (Technical)

For the APPLICANT / PETITIONER :- Mr. Shashwat Bajpai, Advocate
Mr. Roshan Santhalia, Advocate
Mr. Sharad Agarwal, Advocate

For the RESPONDENT :-

ORDER

Petition mentioned.

The petitioner has not served advance copy. Let the notices be served on the respondent to show cause, why the petition be not allowed.

List on 14th September 2017.

Sd/-
(CHIEF JUSTICE M. M. KUMAR)
PRESIDENT

Sd/-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)